

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1149
TO BE ANSWERED ON 17TH DECEMBER, 2018**

Sarva Shiksha Abhiyan Funds

1149. SHRI DEVUSINH CHAUHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that educational activities undertaken by State Government prior to launching of Sarva Shiksha Abhiyan (SSA) in 2001 is ineligible for Central funding and if so, the details thereof;
- (b) whether it is also a fact that the States including Gujarat, which conducted primary education properly and made heavy investment therein prior to the coming into force of the SSA, suffer heavily vis-a-vis those States which created most of the infrastructure after the launch of SSA and if so, the details thereof;
- (c) whether the Government has received any representations from State of Gujarat for providing funds in an equitable manner under SSA and also to provide special central assistance to over one lakh Primary School teachers appointed prior to coming into force of SSA; and
- (d) if so, the Government's response thereto?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d): Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) is under implementation since 2000-2001 for universalizing elementary education through coordinated and collaborative efforts with the States and UTs. Now, SSA along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new Integrated Scheme for School Education-Samagra Shiksha, which has been launched from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

The annual plans under the Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) are prepared by the States and UTs based on their requirements and priority. These plans are then appraised and estimates are prepared in consultation with the States and UTs as per the programmatic and financial norms of the scheme, physical & financial progress and availability of budgetary resources. As per the SSA/Samagra Shiksha guidelines, the States/UTs are not entitled for financial support for activities that have already been implemented by them.
